

Rachna Shrivastava

Additional Registrar,

Juvenile Justice Secretariat,

High Court of Judicature at Patna.



रचना श्रीवास्तव

अपर निबंधक,

किशोर न्याय सचिवालय,

पटना उच्च न्यायालय, पटना ।

Letter No.- **25233-25307** /File No.-PFXXVIII-15-2018/JJS

Through E-mail / Fax / Post

Dated, Patna the **30th** March, 2024

To

- (i) All the District and Sessions Judges, Bihar.
- (ii) All the District Magistrates, Bihar.

Sub: Regarding the inspection of the residential facilities for children in conflict with law (Observation Homes and Places of Safety) by the District and Sessions Judges and the District Magistrates.

Sir,

Enclosing herewith the extracted copy of the minutes dated **18.03.2024** of the Hon'ble Monitoring Committee of Juvenile Justice of this Court on the subject noted above, I am directed to say that the Hon'ble Monitoring Committee of Juvenile Justice has been pleased to resolve that **the District & Sessions Judges and the District Magistrates will conduct a thorough inspection of the residential facilities for children in conflict with law (Observation Homes and Places of Safety) within their respective jurisdictions at least once in every month.**

I am, therefore, to request you to ensure the compliance of the aforesaid direction of the Court.

Enclosures: - As above (in 01 sheet)

Yours faithfully

Additional Registrar

Memo No.-

dated, Patna the

March, 2024

Copy forwarded to **the Department of Social Welfare, Govt. of Bihar, Patna** for information and needful.

Sd/-
Additional Registrar